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Title: Regarding emergence of new insurgent group called Harakah Al Yakin (HAY) consisting of Rohingya Muslims.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam Speaker, it is a very alarming situation to which I would like to draw your attention and also the attention of the House.

When dark clouds appear in the sky, a person who does not have a roof over his head is alarmed and tries to protect himself from heavy rains. Dark clouds have appeared in Jammu, dark clouds of terrorism which this country has been facing. I would like to draw the attention of the Home Minister to this. Anyway Parliamentary Affairs Minister is here.

There is emergence of a new insurgent group called Harakah al-Yaqin consisting of Rohingya Muslims with its presence in Myanmar, Bangladesh and India. This was reported by a Brussels-based international crisis group in the recent past. Since then it is believed that around 40,000 Rohingya Muslims have entered into our country illegally through Bangladesh, through Bay of Bengal and through Myanmar border. Myanmar is not recognizing them and Indian Government is also not recognizing them as refugees. Should we treat them as stateless persons?

As we all know, Jammu and Kashmir is a very sensitive State for this country. These people are now being trained and they have connections with people across the border. Intelligence reports say that IS has already been in contact with them. This reminds me of a terrorist activity which happened in Bodh Gaya in which Indian Mujahideen was involved.

As Myanmar is a Buddhist State and it is persecuting Rohingya Muslims, they are flying off to Thailand and other countries. They are also coming into our country. It is high time that the Home Ministry identifies them and displaces them from this country.

Secondly, External Affairs Ministry also has a role to play. We would like to know what External Affairs Ministry has done in contacting the Myanmar Government. So, there are two Ministries which have to be directly involved. It is for the Home Ministry to identify them and dispose them off as per the law because we do not have a refugee policy. The alarming thing is that many of the Rohingya Muslims who are now in Jammu have already got the Aadhaar Card. That is the main reason why it is alarming and this Government should act immediately. I would like to get a response from this Government that as early as possible this needs to be done. Let us not wait for cloudburst; already dark clouds have appeared. There is a very serious incident that has happened in Bodhgaya and it is now linked to Indian Mujahideen which has connection with IS and now Rohingyas are being targetted to be trained as terrorists in this country. Therefore, I demand a response from this Government.

HON. SPEAKER: Shri Nishikant Dubey, Shri Shivkumar Udasi, Kunwar Pushpendra Singh Chandel, Shri Bhairon Prasad Mishra, Shri Gajendra Singh Shekhawat and Shri Devji M. Patel are permitted to associate with the issue raised by Shri Bhartruhari Mahtab.